NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. No. 15/2016 In TP No. 117//397-398/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

Name of the Company:

Amu Capital Market Pvt. Ltd. & Ors

V/s.

Jyoti Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASHOR MEHTA PCS A.R. FIRESPOND-R-3210

2. N.K. PAHWA ADV for RESPONDENT R-122

3. MIHIR THAKORE S.ADV.

4 AMRITA THAKORE, ADV.

5. KIISHORE SONI FINANCIPL ADVISER

<u>ORDER</u>

Learned Advocate Mr. N.K. Pahwa present for Applicants/ Original Respondents No. 1&2. Learned PCS Mr. Ashok Mehta present for the Original Respondents No. 3&10. Learned Advocate Mr. Mihir Thakore and Learned FCA Mr. Kishore Soni present for Respondents/Original Petitioners.

Respondents shall file reply to IA 15/2016 by 26.10.2016.

List the IA 15/2016 on 26.10.2016.

BIKKI RAVEENDRA BARID